DIVISION BENCH ITEM NO.106

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ

IA No. 35/2022 IN
CP No. (IB) 385/ALD/2019

CORAM:

1. **SHRI RAJASEKHAR V. K,**
   HON'BLE MEMBER (JUDICIAL)
2. **SHRI VIRENDRA KUMAR GUPTA,**
   HON'BLE MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th FEBRUARY , 2022, 2:30 PM

NAME OF THE COMPANY	**DR. VINEET KISHORE SAXENA V/S M/S ANAND NIROG DHAM HOSPITAL PVT LTD**
UNDER SECTION	**9 IBC**

COUNSEL APPEARED THROUGH VIDEO CONFERENCING :

Sh. Sanchit Garg alongwith Sh. Namman Rajvanshi, Advs. : *For the operational creditor*
Sh. Rohan gupta, Adv. : *For the corporate debtor*

ORDER

CP No. (IB) 385/ALD/2019

Ld. Counsel on both sides present.

They report a happy settlement out of the Court.

Recording these submissions **CP No. (IB) 385/ALD/2019** is dismissed as withdrawn.

IA No. 35/2022 shall also stand disposed of.

—Sd—

Virendra Kumar Gupta
Member (Technical)

—Sd—

Rajasekhar V.K.
Member (Judicial)

Kumud Narayan
(PS)